2377. [Transferred to the 18th December, 1991.]

Transfer of Teachers in Kendriya Vidyalayas

- 2378 SHRI RAGHVJI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that about 100 Post Graduate Teachers, about 200 Trained Graduate Teachers and more than this number of Primary Teachers of Kendriya Vidyalaya?, have been transferred at the instance of the Chairman, Kendriya Vidyalaya Sangathan since July, 1991;
- (b) if so, whether it is also a fact that most of them have been transferred to the Vidyalayas where there was no vacancy for them as per staffstrength sanctioned for 1990-91; and
- (c) if so, what are the reasons therefor?

THE MINISTER OF **HUMAN** RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) (c) The to Chairman has, in his discretion, directy ordered transfers some extreme compasionate considerations or administrative exigency.

In some of those cases, teachers have been posted to Vidyalayas where there were no vacancies as per the staff sanction for 1990-91. subject to adjustment later by sanction of requisite number of posts, keeping in view the additional enrolement of students and increased number of sections in Vidyalayas and by effecting transfers.

Allotment of Government Accommodation to Teachers of Kendriya Vidyalaya Sangathan

2379. SHRI GURUDAS DAS GUPTA: Will the Minister of HUMAN RESOURCE DEVELOP-MENT be pleased to state:

(a) whether it is a fact that a number of flats of Kendriya Vidyalaya, Delhi Cantt, allotted to their Staff have not been vacated by their

employee even after four to five years of their transfer from Delhi;

- (b) if so, the details thereof;
- (c) what action Government have taken for their vacation;
- (d) whether it is a fact that there is a long waiting list of teachers of Kendriya Vidyalaya No. 1, Delhi Cantt, for allotment of accommodation; and
 - (e) if so, the details thereof?
- THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) There are three such cases.
- (c) The officials concerned have been directed to vacate these quarters.
- (d) and (e) There are 15 such staff members awaiting allotment. However, accommodation is not generally available for all staff members.

Financial Assistance for Development of Sports/Games

2380. DR. YELAMANCHILI SIVAJI: Will the Minister **HUMAN** RESOURCE DEVELOP-MENT be pleased to state the details of the various schemes launched with view to develop sports/games in States and the number of applications from various States for pending financial assistance for different schemes, State-wise and scheme-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN DEVELOPMENT RESOURCE **PARTMENT** OF YOUTH AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER OF STATE MINISTRY OF HUMAN IN THE RESOURCE DEVELOPMENT (DE-**PARTMENT** OF WOMEN AND CHILD DEVELOPMENT) (KUMARI BANERJEE): For develop-MAMTA ment of sports & games in States, Government implementing is following Schemes:-